

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.243 - CP 43 of 2017
Item No.244 – IA 176 of 2017
Item No.245 – IA 177 of 2017
Item No.246 – IA 178 of 2017
Item No.247 – IA 179 of 2017
Item No.248 – IA 180 of 2017
Item No.249 – IA 181 of 2017
Item No.250 – IA 182 of 2017
Item No.251 –Comp. Appl. 35 of 2021

Proceedings under Section 241-242

IN THE MATTER OF:

Virendra R Gandhi & Ors
V/s
Vadilal Enterprise Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..30/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sharan Jagtiani, Adv. a.w Mr. Arjun Sheth, Adv.
For the Respondent : Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Parth
Contractor for R-2.4.5, Mr. Pavan Godiawala, Adv. for
R-3 & 7

ORDER

List for further consideration on 18.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**